

CAUSE LIST OF THE COURT OF SRI VINAYAK MAYANAVAR. PRL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY 10.11.2020 at 2.45 PM

HEARING

1. Crime 68-2020 ANGPS
2. Crl.Misc. 294-2017
3. Crl..Misc 157-2020
4. Crl. Misc 203-2020
5. Crl. Misc 204-2020
6. Crl. Misc. 208-2020
7. Crl. Misc. 219-2020
8. Crl. Misc. 227-2020
9. Crl. Misc. 247-2020
- 10.Crl. Misc 249-2020
- 11.Crl. Misc 259-2020
- 12.Crl. Misc 260-2020
- 13.OS 210-2020
- 14.EX 30-2013

JC Matter

16. Crime 90-2020 ANGPS

Hosakote

Dated: -09.11.2020

Prl. Civil Judge & JMFC.,
Hosakote

Note:

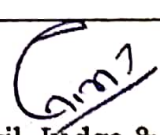
1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social istancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.

CAUSE LIST OF THE COURT OF **SRI GIRISHA.R.B.**, ADDL. CIVIL
JUDGE AND JMFC., HOSAKOTE FOR THE DAY **10.11.2020**

MORNING SESSION	AFTERNOON SESSION
EVIDENCE	HEARING
1. OS 425/2014	19. OS 59/2012
2. OS 167/2016	20. OS 59/2020
3. OS 109/2017	21. OS 179/2020
4. CC 1214/2012	22. OS 221/2020
5. CC 1312/2016	23. FDP 3/2020
	24. CC 1089/2012
	25. CC 1281/2013
	26. CC 1287/2015
	27. CC 628/2017
	28. Cr 115/20 [NGPS]
HEARING	
6. Crl.Misc 261/2020 Syed Nayaz Vs Tahasildar	
7. Crl.Misc 262/2020 Syed Nayaz Vs Tahasildar	
8. Crl.Misc 263/2020 Syed Nayaz Vs Tahasildar	
9. Crl.Misc 68/2020	
10. Crl.Misc 194/2020	
11. Crl.Misc 180/2020	
12. Crl.Misc 183/2020	
13. Crl.Misc 195/2020	
14. Crl.Misc 217/2020	
15. Crl.Misc 221/2020	
16. Cr 45/2020 (NGPS)	
17. Cr 86/2020 (NGPS)	
18. Cr 111/2020 (NGPS)	

Hosakote

Dated: - 09.11.2020


Addl. Civil Judge & JMFC.,
Hosakote

Note:

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